NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA(CAA) No.56/BB/17	.	For compliance of office objections raised by Registry	230/232	Hothur Motors Pvt Ltd	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
(AMPRE PETER FOR 5 SAMPR	PETITIONER	
	ASSOLIATES		
	9.8869582)		

Counsel for petitioner is present. Connected matter CA(CAA) 73/BB/2017 is listed on 30.10.2017. Therefore, this matter is also ordered to be listed on 30.10.2017.

MEMBER (J)